

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1393/ND/2019

In the matter of :

Diamond Traexim (P) Ltd

.. PETITIONER

Vs.

Victory Infraprojects (P) Ltd.

.RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 24.9.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble member (Technical)

For the Petitioner /Op. Creditor : Mr. A Anand, Mr. Tushar Tyagi, Advocates

For the Respondent/Corporate Debtor :

ORDER

Ld. Counsel for the Petitioner is present and represents that as per the Order dated 31.7.2019 passed by this Tribunal, the matter was supposed to be listed on 25.9.2019 and seems to have been wrongly listed today.

Taking into consideration the said representation, let the matter be posted on 25.9.2019.

-Sol-

(K.K. Vohra)
MEMBER (TECHNICAL)

-Sol-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit